NATIONAL COMPANY LAW APPELLATE TRIBUNAL PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Insolvency) No. 547 of 2025

IN THE MATTER OF	<u>`:</u>
Narayan Jalan	Appellant
Versus	
K. K. Homes	Respondent
Present:	
For Appellant	Present but appearance not marked.
For Respondent	Mr. Palash S. Singhai, Mr. Tirth Nayak and Mr. Harshal Sareen, Advocates.
<u>ORDER</u> (Hybrid Mode)	
10.05.0005	

19.05.2025: As prayed by the appellant, adjourn to **29th May, 2025.**

[Justice Ashok Bhushan] Chairperson

> [Barun Mitra] Member (Technical)

> [Arun Baroka] Member (Technical)

himanshu/md